

**MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR**  
**Schedule of the Advance Course for District Judges (Entry Level) promoted in the year 2019**  
**(24.02.2020 to 06.03.2020)**

[First Week – 24.02.2020 to 29.02.2020]

DATE/ DAY	SESSION – I 10:00 am to 11:30 am	SESSION – II 11:45 am to 1:00 pm	SESSION – III 2:00 pm to 3:00 pm	SESSION – IV 3:15 pm to 4:15 pm	SESSION – V 4:20 pm to 5:15 pm
24.02.2020 (Monday)	Inauguration of the Course  By: <b>Officers of the Academy</b>	(i) Introduction of participants with Faculty Members (ii) Understanding problems faced by participants (Contd....)  By: <b>Officers of the Academy</b>	(i) Introduction of participants with Faculty Members (ii) Understanding problems faced by participants  By: <b>Officers of the Academy</b>	Jurisdictional aspects of Sessions Court with reference to Special Sessions Court & Cognizance and Bar on cognizance by Sessions Court  By: <b>Shri Axay Kumar Dwivedi, Addl. Director, MPSJA</b>	Legal writing skills – English  By: <b>Smt. Anamika Sisodia, Jabalpur</b>
25.02.2020 (Tuesday)	Matters relating to intestate Hindu Male & Female Succession  By: <b>Director, MPSJA</b>	An overview of land acquisition cases under Land Acquisition Act 1894  By: <b>Shri Onkar Nath, Member Secretary, SCMSC, High Court of M.P.</b>	An overview of Right to Fair Compensation and Transparency in Land Acquisition Rehabilitation and Resettlement Act, 2013 (Contd.....)  By: <b>Shri Axay Kumar Dwivedi Addl. Director, MPSJA</b>	An overview of Right to Fair Compensation and Transparency in Land Acquisition Rehabilitation and Resettlement Act, 2013  By: <b>Shri Axay Kumar Dwivedi Addl. Director, MPSJA</b>	<b>4:30 pm onwards</b> An overview of Criminal Appeals  By: <b>Hon'ble Shri Justice J. P. Gupta Judge, High Court of M.P.</b>
26.02.2020 (Wednesday)	Discussion on – Issues relating to Restitution of conjugal rights, judicial separation and divorce  By: <b>Smt. Anuradha Shukla, Principal Judge, Family Court, Jabalpur</b>	Issues regarding interim maintenance, permanent alimony and custody of child  By: <b>Shri Sunil Kumar Jain, Principal Judge, Family Court, Sidhi</b>	Key issues relating to offences under Sections 306 and 304-B IPC  By: <b>Smt. Mamta Jain, Special Judge SC/ST (P.A.) Act, Sidhi</b>	Key issues relating to – Electricity Act, 2003  By: <b>Shri Manish Singh Thakur, ADJ, Jabalpur</b>	Legal writing skills – English  By: <b>Smt. Anamika Sisodia, Jabalpur</b>

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27.02.2020 (Thursday)	Discussion on – Matters regarding bail (Contd...)  By: <b>Director, MPSJA</b>	Discussion on – Matters regarding bail  By: <b>Director, MPSJA</b>	Key issues relating to – Arbitration and Conciliation Act, 1996  By: <b>Hon'ble Shri Justice K. K. Trivedi, Former Judge, High Court of M.P.</b>	Legal writing skills – English  By: <b>Smt. Anamika Sisodia, Jabalpur</b>	Legal writing skills – English  By: <b>Smt. Anamika Sisodia, Jabalpur</b>
28.02.2020 (Friday)	Jurisdiction & procedure of Motor Vehicle Claims Tribunal under Motor Vehicles Act, 1988  By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA &amp; Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Determination of claim u/s 166 of Motor Vehicles Act, 1988 – In death cases  By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA &amp; Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Determination of claim u/s 166 of Motor Vehicles Act, 1988 – In injury cases  By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA &amp; Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Discussion on – Defences available to Insurance Company and principle of Pay & Recover  By: <b>Shri Varindra Kumar Tiwari, ADJ, Jabalpur</b>	<b>4:30 pm onwards</b>  An overview of Civil Appeals  By: <b>Hon'ble Shri Justice J. P. Gupta Judge, High Court of M.P</b>
29.02.2020 (Saturday)	Criminal Revision (Contd...)  By: <b>Director, MPSJA</b>	Criminal Revision  By: <b>Director, MPSJA</b>	Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 with Rules, Regulations and directions of the High Court  By: <b>Shri Jitendra K. Sharma, Registrar (Vig.), High Court of M.P., Jabalpur</b>	Nature of disabilities with respect to Motor Accident Claim Cases (Contd.)  By: <b>Dr. Jitendra Jamdar, Orthopedic Surgeon &amp; Director, Jamdar Hospital, Jabalpur</b>	Nature of disabilities with respect to Motor Accident Claim Cases  By: <b>Dr. Jitendra Jamdar, Orthopedic Surgeon &amp; Director, Jamdar Hospital, Jabalpur</b>

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**DIRECTOR**

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**Schedule of the Advance Course for District Judges (Entry Level) promoted in the year 2019**  
**(24.02.2020 to 06.03.2020)**

[Second Week – 02.03.2020 to 06.03.2020]

DATE/ DAY	SESSION – I 10:00 am to 11:30 am	SESSION – II 11:45 am to 1:00 pm	SESSION – III 2:00 pm to 3:00 pm	SESSION – IV 3:15 pm to 4:15 pm	SESSION – V 4:20 pm to 5:15 pm
02.03.2020 (Monday)	Discussion on Session Trials – (i) Framing of Charge (ii) Trial Programme and Summoning of material witness by Court (iii) Recording of evidence (iv) Examination of accused (v) Order of acquittal u/s 232 Cr.P.C By: <b>Director, MPSJA</b>	Marshalling and appreciation of evidence in Criminal Trial – Partisan witness, Solitary witness, Hostile witness, Police witness, Child witness, Chance witness, Injured witness, deaf & dumb witnesses, win over witnesses and defence witnesses By: <b>Shri Priyadarshan Sharma, Registrar (Admn.) High Court of M. P., Jabalpur</b>	Issues relating to – determination of age of prosecutrix & claim of juvility by accused under POCSO Act and other allied issues (Contd...) By: <b>Shri Gajendra Singh, Spl. Judge SC/ST (P.A.) Act, Narsinghpur</b>	Issues relating to – determination of age of prosecutrix & claim of juvility by accused under POCSO Act and other allied issues By: <b>Shri Gajendra Singh, Spl. Judge SC/ST (P.A.) Act, Narsinghpur</b>	You are God’s great miracle – Our greatest human strength By: <b>Shri Kevin Pereira, Jabalpur</b>
03.03.2020 (Tuesday)	Discussion on – Law relating to offences against women By: <b>Shri Gajendra Singh, Spl. Judge SC/ST (P.A.) Act, Narsinghpur</b>	Jurisdictional and procedural aspects of Children’s Court By: <b>Shri Gajendra Singh, Spl. Judge SC/ST (P.A.) Act, Narsinghpur</b>	Judgment writing in ST cases with sentencing policy and victim compensation By: <b>Director, MPSJA</b>	Judgment writing in Appeal (Civil &Criminal) By: <b>Director, MPSJA</b>	Public presentation on – The importance of English today By: <b>Shri Kevin Pereira, Jabalpur</b>
04.03.2020 (Wednesday)	Issues relating to – Electronic Evidence (Contd...) By: <b>Director, MPSJA</b> Assisted By : <b>Shri Yashpal Singh, Deputy Director, MPSJA</b>	Issues relating to – Electronic Evidence By: <b>Director, MPSJA</b> Assisted By : <b>Shri Yashpal Singh, Deputy Director, MPSJA</b>	Medico-legal aspects regarding injury, burn & death cases By: <b>Dr. D.S. Badkul, Former Director, Medico-legal Institute, Bhopal</b>	Medico-legal aspects regarding cases of sexual assault By: <b>Dr. D.S. Badkul, Former Director, Medico-legal Institute, Bhopal</b>	The power of self-awareness and self-confidence By: <b>Shri Kevin Pereira, Jabalpur</b>

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05.03.2020 (Thursday)	Open Interactive Session  By: Director, MPSJA	T E A	Relevant issues relating to – P.Es. & D.Es. and their timely disposal  By: Shri Jitendra K. Sharma, Registrar (Vig.), High Court of M.P., Jabalpur	L U N C H  B R E A K	Key issues relating to – NDPS cases  By: Shri Jayant Sharma, Faculty Junior, MPSJA	T E A  B R E A K	Public presentation on topics of participants choice  By: Shri Kevin Pereira, Jabalpur	S H O R T  B R E A K	Attributes of a good Judge  By: Hon'ble Shri Justice Sujoy Paul, Judge, High Court of M.P.
DATE/ DAY	SESSION – I 9.20 am to 10.15 am		SESSION – II 10.45 am to 12.15 pm		SESSION – III 12.30 pm to 2.00 pm		2.00 pm onwards		
06.03.2020 (Friday)	<ul style="list-style-type: none"> <li>Group Photograph</li> <li>Valedictory Session</li> </ul>	B R E A K	Impact assessment and feedback of participants  By: Officers of the Academy	T E A  B R E A K	Impact assessment and feedback of participants and concluding session  By: Officers of the Academy	<ul style="list-style-type: none"> <li>Lunch</li> <li>Distribution of Certificates</li> <li>Departure</li> </ul>			

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